

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.5 - IA/62(AHM)2024
In
Appeal/59(AHM)2023

Proceedings under Section 59 of Co. Act, 2013

IN THE MATTER OF:

Vinod Kumar Dua

.....Applicant

V/s

Sun Pharmaceutical Industries Ltd.

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :None

For the Respondent :None

ORDER
(Hybrid Mode)

IA/62(AHM)2024

Despite repeated calls, no one appears for the Applicant to press this application.

Connected matters are listed for hearing on 25.07.2024, hence, this matter is also be listed on same date.

Re-list on 25.07.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)